

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2418
ANSWERED ON 10.08.2026**

DEVELOPMENT OF COAL GASIFICATION INFRASTRUCTURE

2418 SHRI BHASHYAM RAMA KRISHNA:

Will the Minister of COAL be pleased to state:

- (a) the targets set by Government for coal gasification by 2030 and the achievements made so far;
- (b) the category-wise funds sanctioned, number of projects approved and their location-wise details;
- (c) the details of Public Sector Undertakings (PSU) and private entities procuring coal for gasification purposes in the State of Andhra Pradesh;
- (d) whether any syngas production plants by PSU or private sector have been identified in the State, and if so, their location-wise details; and
- (e) the manner in which promotion of coal gasification supports States like Andhra Pradesh in the sectors of power, chemicals/fertilizers, steel and green hydrogen?

ANSWER

MINISTER OF STATE FOR COAL AND MINES

(SHRI SATISH CHANDRA DUBEY)

(a): Under the National Coal Gasification Mission, the Government of India has set the target of gasifying 100 Million Tonnes (MT) of coal by 2030. As on date, approximately 22.6 Million Tonnes Per Annum (MTPA) of coal gasification capacity is operational or under implementation, comprising:

- (i) Jindal Steel Limited (JSL): ~8 MTPA (operational)
- (ii) Talcher Fertilisers Limited (TFL): ~2.6 MTPA (under implementation)
- (iii) 8 Projects under the ₹8,500 crore Financial Incentive Scheme: ~12 MTPA (under implementation)

To achieve the target of gasifying 100 million tonnes of coal, the Government has approved another scheme on 13.05.2026 for Promotion of Surface Coal/Lignite Gasification Projects with a financial outlay of ₹37,500 crores. Projects under the new scheme are expected to utilise approximately 75 MTPA of coal and, thus, substantially contribute towards achieving the national target of 100 MT coal/lignite gasification.

(b): The Government had approved the Scheme for Promotion of Coal/Lignite Gasification Projects on 24.01.2024 with a financial outlay of ₹8,500 crore. Under the Scheme,

eight (8) projects have been approved. The category-wise financial assistance earmarked and disbursed is as follows:

Category	Financial Assistance Earmarked for approved projects	Financial Assistance Disbursed
Category-I	₹4,050 crore across 3 projects (₹1,350 crore for each project)	Nil
Category-II	₹1,983.06 crore across 3 projects	₹235.52 crore disbursed to Jindal Steel Limited
Category-III	₹200 crore across 2 projects (₹100 crore for each project)	Nil
Total	₹6,233.06 crore across 8 projects	₹235.52 crore

The location of projects are as under:

Sl. No.	State	Project/Company
1	Odisha	Bharat Coal Gasification & Chemicals Limited (BCGCL)
2		Jindal Steel Limited (JSL)
3	West Bengal	Coal Gas India Limited (CGIL)
4	Maharashtra	Proposed CIL-BPCL Joint Venture
5		Greta Energy & Metal Private Limited (GEMPL)
6		New Era Cleantech Solution Private Limited (NECSPL)
7		New Era Cleantech Solution Private Limited (NECSPL)
8		Kartikay Vayunandana Private Limited (KVPL)

(c) and (d): No proposals for setting up coal gasification projects have been received from Andhra Pradesh. Therefore, there is no coal procurement for gasification purposes in the State of Andhra Pradesh.

(e): Coal gasification supports sectors of power, chemicals/fertilisers, steel and hydrogen sectors by converting coal into syngas, which serves as a feedstock for production of Synthetic Natural Gas, methanol, ammonia, hydrogen and other value-added products. It also enables production of Direct Reduced Iron for the steel sector, thereby reducing import dependence and enhancing energy security. The coal gasification incentive schemes are designed to support the establishment of coal/lignite gasification projects across the country, including Andhra Pradesh.
